## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/411/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Aashish Jain Luneo

Ese Susana d'Sulara

Count for Responder

2. T.K. Bhoy Kon. Preedrickaa. R

counsel for Patitioner

## ORDER

Counsel for both the parties present. Counsel for the Applicant prayed for time to submit the response in relation to the proposal given by the Corporate Debtor. Put up on 19.02.2018 at 10.30 AM.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)